

**Guidelines to CPMFs regarding assisting local police**

3599. DR. E.M. SUDARSANA NATCHIAPPAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has knowledge of "bad policing" which promotes indiscriminate violence over impartial investigation and armed confrontation over community dialogue; and

(b) if so, the guidelines issued in the context of large number of para-military forces being deputed to assist the local police?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) As per the Seventh Schedule of the Constitution of India "Public Order" and "Police" are State subjects and it is primarily the responsibility of the State Governments to maintain the Law and Order in the State. However, the Ministry of Home Affairs had set up a Review Committee to review the recommendations of the National Police Commission and other Committees. In its report submitted to the Government in 2005, the Committee made 49 recommendations which were sent to the States / UTs for immediate implementation. The Government has been exhorting State Governments / UT Administrations for an early implementation of the said recommendations on police reforms.

(b) Central Para-Military Forces are made available in aid of the State Governments / Union Territories to assist them in maintaining Public Order based on their request and assessment of their requirements.

**Exodus from Para-Military Forces**

3600. SHRI SHARAD ANANTRAO JOSHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is a significant increase in the trend towards exodus from the para-military forces;

(b) the number of rural people who have taken voluntary retirement therefrom since 2004;

(c) what is the proportion of the personnel leaving the para-military forces and going to the regular armed forces; and

(d) whether any plans have been prepared for the utilization of these people for social services?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) There is increase in the number of persons seeking voluntary retirement in the year 2009 compared to the year 2008.

(b) 44,268 personnel of para-military forces have sought voluntary retirement since 2004 till 31.12.2009, which includes personnel from rural areas. No separate record for rural/urban people is maintained.

(c) Information regarding personnel going to the regular armed forces after taking voluntary retirement is not available.

(d) No, Sir.

#### **Schools attacked by naxalites**

†3601. SHRI KAPTAN SINGH SOLANKI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of schools across the country attacked by naxalites during the last two years;

(b) whether Government has taken any measure keeping in view the future of affected students in these attacks;

(c) whether Government has made any scheme for rehabilitation of affected students in the attacks; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) The number of schools attacked by naxalites during 2008, 2009 and 2010 (till April 13) are 25, 71 and 13 respectively.

(b) Special dispensation have been given to naxal affected States and Central assistance has been enhanced from 50 per cent to 100 per cent for establishment of Ashram schools for girls and boys in tribal sub-plan areas and hostels for scheduled tribe girls any boys.

(c) and (d) The Centrally sponsored scheme "Rashtriya Madhyamik Shiksha Abhiyan" *inter alia* envisages opening of new secondary schools within a reasonable distance of habitation and improvement of existing secondary schools so as to enhance access to secondary education.

#### **Attempt to infiltrate by Jawans of BDR**

†3602. SHRI KAPTAN SINGH SOLANKI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Jawans of Bangladesh Rifles (BDR) have tried to infiltrate into the area of Jaintia Hills district of Meghalaya by raising red flag;

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†Original notice of the question was received in Hindi.